

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4258

ANSWERED ON:16.12.2009

VISA TO CHINESE TECHNICIANS

Balram Shri P.;Naik Dr. Sanjeev Ganesh;Siricilla Shri Rajaiah

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has refused to issue visas to Chinese technicians who are coming to India for installation of equipments of power plants in the country;
- (b) if so, details thereof;
- (c) whether due to this, work of 30 power plants are being delayed; and
- (d) if so, the steps being taken by the Government in this regard?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) to (d) All foreign nationals are required to obtain an employment visa to work in India. Those who were working on projects while holding a business visa were required to return to their country and to reapply for the employment visa. Some of the projects are awaiting their return for commissioning purposes. Government has facilitated the issue of employment visas in all legitimate cases.